

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 6 OF 2019**

**Dated: 1st October, 2019**

**Present:** Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
  
Hon'ble Mr. Ravindra Kumar Verma, Technical  
Member(electricity)

**In the matter of:**

**BSES Rajdhani Power Limited** .... **Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission** .... **Respondent(s)**

Counsel for the Appellant(s) : Hasan Murtaza

Counsel for the Respondent(s) : Shri Venkatesh  
Vikas Maini

**ORDER**

List the matter for hearing on **14.11.2019**. Meanwhile, parties are directed to file written submissions by next date of hearing.

**Ravindra Kumar Verma  
Technical Member(electricity)**

**Justice Manjula Chellur  
Chairperson**

MK